

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CHOWEL INDIA PRIVATE LIMITED

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                       |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | M/s CHOWEL INDIA PRIVATE LIMITED                                                                                                      |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 09/05/2001                                                                                                                            |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies, Chennai.                                                                                                      |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U28910TN2001PTC047092                                                                                                                 |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | 129, Mannur Village, Valarpuram Post, Sriperumpudur Taluk, Kanchipuram District, Tamilnadu. Pin:- 602105                              |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 05/05/2020 [As per order of NCLT, Divison Bench I, Chennai IBA / 1121 / 2019 (EMail received on 08/05/2020)]                          |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 1/11/2020 (180 days from the date of Insolvency Commencement Process)                                                                 |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr. Nithiyanantham Ramachandran, Regn. No. IBBI / IPA – 003 / IP – N000124 / 2017-18 / 11390                                          |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Door No. 3/716, Avin Nagar, Surveyor Colony, Madurai – 7, Tamilnadu. Pin:-625007.<br>E-mail:-<br>nithiyananthamramachandran@gmail.com |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Door No. 3/716, Avin Nagar, Surveyor Colony, Madurai – 7, Tamilnadu. Pin:-625007.<br>E-mail:-<br>nithiyananthamramachandran@gmail.com |
| 11.                  | Last date for submission of claims                                                                                                    | 23/05/2020                                                                                                                            |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Name the class(es): <b>Not Applicable</b>                                                                                             |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | 1. <b>Not Applicable</b><br>2. <b>Not Applicable</b><br>3. <b>Not Applicable</b>                                                      |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | Web link: <a href="http://www.ibbi.gov.in">www.ibbi.gov.in</a><br>Physical Address: <b>Not Applicable ....</b>                        |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Chowel India Private

*Ramachandran*

Limited [Name of Corporate Debtor] on 05/05/2020. (email received on 08.05.2020)  
[Insolvency Commencement Date]

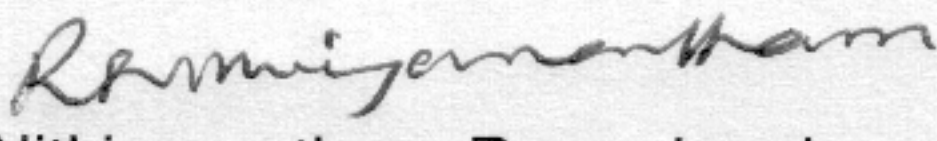
The creditors of M/s Chowel India Private Limited are hereby called upon to submit their claims with proof on or before 23/05/2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Name and Signature of  
Interim Resolution Professional  
Date and Place:

  
: Nithiyanantham Ramachandran  
: Madurai, 08/05/2020.



**NITHIYANANTHAM RAMACHANDRAN** B.Sc.,FCMA.,  
REGISTERED INSOLVENCY PROFESSIONAL  
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